Revised

ITEM NO.1 REGISTRAR COURT. 2 SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH SHARMA

Original Suit (s). No(s). 3/2021

THE STATE OF KARNATAKA Plaintiff(s)

VERSUS

THE STATE OF TAMIL NADU & ORS. Defendant(s)

SUIT IS LISTED FOR FURTHER CROSS-EXAMINATION BEFORE LD. REGISTRAR RAJESH SHARMA IN REGISTRAR COURT-2 AT 2:15 PM

Date : 14-10-2026 This petition was called on for hearing today.

For Plaintiff(s) : Mr. Mohan V. Katarki, Sr. Adv.
Mr. Nishanth Patil- 2510, AOR
Mr. Karoshi, Adv.
Mr. Mayank Jain, Adv.

For Defendant(s) :
Mr. B. Karunakaran- 3845, AOR

Mr. Jaideep Gupta, Sr. Adv.
Mr. James P. Thomas- 2398, AOR
Mr. Roy Abraham, Adv.
Mr. Akhil Roy, Adv.
Mr. Bibin John, Adv.

Mr. Aravindh S.- 2008, AOR
Ms. Anika Bansal, Adv.
Mr. Aadithya Aravindh, Adv.

Mr. Sudarshan Lamba, AOR
Mr. Uday Prakash Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Signature Not Verified
Digitally signed by ARUSHI PAL
Date: 2026.10.17 13:36:28 IST
Reason:

Sri Shankare Gowda (PW-3) is present. The Ld. Counsels for the parties to the suit are also present.

PW-3 is partly cross-examined by the Ld. Counsel for Defendant No. 1- Mr. G. Umapathy, Senior Advocate. Statement of PW-3 has been recorded in the question and answer format in the presence of Ld. Counsel for both the parties from Question Nos. 37-58.

With the consent of Ld. Counsels for the parties, the matter is adjourned for further cross-examination of PW-3 on 03.12.2026 and 04.12.2026 at 02:15 p.m. onwards.

The suit was initially adjourned to 03.12.2026 and 04.12.2026 for further cross-examination of PW-3. However, on verbal request accompanied by No Objection on the part of the opposite counsels, the case is now re-scheduled for 10.12.2026 and 11.12.2026 for further cross-examination of PW-3 at 02:15 p.m. onwards.

RAJESH SHARMA
Registrar

AP

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With the consent of Ld. Counsels for the parties, the matter is adjourned for further cross-examination of PW-3 on 03.12.2026 and 04.12.2026 at 02:15 p.m. onwards.

RAJESH SHARMA
Registrar

AP